

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.11.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 403/2022 & IA no. 978, 979 & 980/2022	Bhavna Jain Vs State Bank of india & Anr	Mr Pawan Jhabakh	
2	Comp App (AT) (CH) (Ins) No. 404/2022 & IA No. 981, 982 & 983/2022	Amit Sharma & 3 Ors Vs Southern Power Distribution Company of Telengana Ltd & 6 Ors	Mr. D Narendar Naik	
3	Comp App (AT) (CH) (Ins) No. 405/2022 & IA no. 984 & 985/2022	Reactive Metals of India Pvt Ltd Vs Southern Power Distribution Company of Telangana Limited (TSSPDCL) & Anr	Mr.Y Suryanarayana	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 900/2022 (Adv. Hg) in Comp App (AT) (CH) (INS) No. 350/2021	Shibu Job Cheeran Vs Mr. Ashok Velamur Seshadri Liquidator of M/s. Archana Motors Private Limited	Ms S Manjula Devi	Ms Pavithra Dayalan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No 76/2022 & IA No. 722,723 & 752/2022	Hyde Engineering + Consulting Inc Vs Karan Manocha & 4 Ors	Mr. Pawan Jhabakh,	Ms. Shireen Sethna Baria- R1
6	Comp App (AT) (CH) (Ins) No. 104/2022 & IA No. 530/2022	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr	M/s Ramani & Shankar	Mr.AG Sathyanaryana-R1 Mr. B.Dhanaraj- R2
7	Comp App (AT)(CH)(Ins) No.	Clean Wind Power (Devgarh) P Ltd Vs	Mr. K Subbu Ranga Bharathi	Mr. A.G. Sathyanaryana- R2

	334/2021 & IA No. 692/2021	Regen Infrastructure and Service P Ltd (RISPL) & Anr  <b>WITH</b>		
8	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr  <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG.Sathyanaryana-R2
9	Comp App (AT)(CH)(Ins) No. 114/2022 IA No. 269, 270 & 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
10	Comp App (AT) (CH) (Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors  <b>WITH</b>	M/s. Gridhar & Sai	Mr.AG. Sathyanaryana -R1,R2 Mr. B. Dhanraj R3,R4
11	Comp App (AT) (CH) (Ins) No. 96/2022 & IA No. 224, 225 & 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr  <b>WITH</b>	Mr. Ramaswamy Meyyappan	Mr.A.G. Sathyanaryana R1 Mr. B.Dhanaraj R2
12	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr  <b>WITH</b>	M/s Viruksham Legal	Mr.AG.Sathyanaryana -R1 Mr. B.Dhanaraj
13	Comp App (AT) (CH) (Ins) No.94/2022 & IA No. 220/2022	Giriraj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors  <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana -R1&R2 Ms. Shanmitha- R3
14	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No.679/2021 & 181, 190 & 521/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 2 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana R1 Mr. Vipin Warriar R2
15	Comp App (AT)(CH)(Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. N.P Vijay Kumar	Mr. AG Sathyanaryana R1 Mr. Vipin Warriar R2
16	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha R3
17	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No.	Regen Infrastructure and Service Pvt Ltd Vs	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana

	703,704/2021 & 219/2022	Regen Powertech Private Limited <b>WITH</b>		
18	Comp App (AT) (CH) (Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr <b>WITH</b>	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2
19	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160, 161, 223 &246 /2022	Asst Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd. <b>WITH</b>	Mr.VV.Sivakumar	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R2
20	Comp App (AT) (CH) (INS) No 186/2022 & IA No. 429,430 & 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj <b>WITH</b>	Mr. VV Sivakumar	Mr. AG.Sathyanaryana
21	Comp App (AT) (CH) (Ins) No.93/2022 & IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
22	Comp App (AT) (CH) (Ins) No. 131/2022 & IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr <b>WITH</b>	Mr. Cibi Vishnu	Mr. A.G. Sathyanarayana-R1 Mr. B. Dhanaraj-R2
23	Comp App (AT) (CH) (Ins) No. 132/2022 & IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr	Mr. Cibi Vishnu	Mr. A.G. Sathyanarayana -R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
25	Comp App (AT) (CH) (Ins) No 305/2022	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd	Mr. AS Sathish Kumar	Mr. JR Jayant
26	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr.Chandrasekaran	

27	Comp App (AT) (CH)(Ins) No. 256/2021	Cuboid Vs Asset Homes Pvt Ltd	Mr. Eshwar Sabapathy, Mr. N V Saisunder	Mr Philip Mathew
28	Comp App (AT) (CH) (INS) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
29	Comp App (AT) (CH) No. 107/2022 & IA No. 888, 889 & 890/2022	Hyde Engineering + Consulting Inc Vs Mr. Karan Manocha & 4 Ors	Mr. Pawan Jhabakh	Ms. Shireen Sethna Baria- R1

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30	Comp App (AT) (CH) (INS) No.25/2021 & IA No. 58 & 59/2021	Sequent Electricals Vs Refex Energy Limited	Mr.A Saravanan Mr. S. Santhosh	Mr.Kumarpal R. Chopra
31	Comp App (AT) (CH) No.46/2021 & IA No. 150 & 551/2022	M/s.Espin Infosystem Private Ltd Vs The Registrar of Companies	Mr. Anirudh Krishnan	
32	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & Ors Vs Hyderabad Securities & Enterprises Ltd & Ors	Mr. Avinash Krishnan Ravi	Mr. Swapnil Gupta- R1 Mr. Y. Suryanarayana R14 -R17
33	Comp App (AT) (CH) (Ins) No 229/2021	M/s Aayas Trade Services Pvt Ltd Vs M/s Mantri Developers Pvt Ltd	Mr.Vinod Kumar	
34	Comp. App (AT)(CH)(Ins) No. 317/2021 IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels P Ltd & 2 Ors	Mr. P.S. Suman	Mr.S Sathiyarayanan R2 Ms.Pavithra Dayalan R1 & R3
35	Comp App (AT) (CH) No 88/2022& IA No 760,761 & 762/2022	Mr. Mayank Agarwal - Director Vs M/s. Technology Frontiers (India) Private Limited	Mr. Edward James	Mr. Sriram Srivatsan
36	Comp App (AT)(INS) No.21/2021 & IA No.50/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	Mr.V V. Ramana Mr.G. Rangaiah	Mr. Hari Radhakrishnan Mr G Derrick Sam M/s Chandrashekar

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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